Annexure-8

Name of the corporate debtor: FAIRDEAL MULTIFILAMENT PRIVATE LIMITED

Date of commencement of CIRP: Date of Order is 21/02/2023 (Certified copy of order received on 22/02/2023)

List of creditors as on: 11/03/2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

| | Name of Creditor Details of Claims received Details of claim admitted | | | | | | | | | Amount | Amount | Amount | Amount | Remarks, if |
|------------|---|-----------------------------------|--------------|--------------------------|---------------------------|-------------------------------------|-----|-----------------|-----------------------------------|--|-----------------------------|-----------------------------------|--------|---|
| SI. No. | Name of Creditor | Details of Clair Date of receipt | Amount | Amount of claim admitted | Nature of | Amount covered by security interest | | Whether related | % of voting share in CoC | of of any contingent dues, that may be set-off | of claim not admitted | of claim under verification | any | |
| 1 | Uttar Gujarat Vij Company Limited | 01.03.2023 | 10,58,681.48 | | Operational Debt claim | Nil | Nil | No | Not Applicable | Nil | Nil | Nil | Nil | The provisional verification |
| 2 | | | | | | | | | | | | | | of claims are done. Registered Office is locked and under the custody of the Bank |
| | | | | | | | | | | | | | | - |
| - | | | 10,58,681.48 | 10,58,681.48 | 8 | | | | | | | | | |



